

**In The Central Administrative Tribunal,  
Jaipur Bench, Jaipur**

CA/TA/MP. No. 438 / 1993 (in O.A. 1112/92)

Dr. G. Harpalani ..... Versus ..... U.D. & Ors.

Date of Order	Orders
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This is an m.p. (in O.A. No. 1112/92) for early hearing of the original application no. 1112/92. On scrutiny it has been found in order.

S.O. / CO 18/8

18/8

20.8.93

None present for the applicant.

Register and put up in Court for admission on 25.8.93. (alongwith O.A. 1112/92)

**REGISTRAR**

**Central Administrative Tribunal  
Jaipur Bench; JAIPUR.**

25/8/93

None present for the <sup>petitioner</sup> ~~applicant~~.  
Mr. U.D. Sharma - Counsel for respondents.

The m.p. is dismissed in default.

any suit  
for the app  
and put up  
out on  
607  
607  
rec  
1-9-93

Gopal Krishna  
Member (Adm.)

*(Signature)*  
(B. B. Mahajan)  
Member (Adm.)